

**CITY CIVIL AND SESSIONS COURT, MUMBAI
IN THE COURT OF H.H.J SHRI. U. J. MORE
CIVIL CAUSE LIST OF DATE 28.09.2020 (CR.NO.08)**

Sr No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1	Suit 1428/11	Suresh Gupta Vs MCGM	S.CT.H.CT. TIME BOUND	Adv. M.P.Shukla	
2	Suit 1773/12	Subosdh Kishan Keni Vs MCGM	NM for hearing	Adv. S.D. Muley	
3	Suit-1277/16	Arun Haribhau Jadhav Vs MCGM	NM for hearing	Adv.S.S. Redekar	
4	Suit-2288/19	Santosh Kannhaya Pathak Vs MCGM	NM for hearing	Adv.Sarita Donde	
5	Suit-2694/16	Iswar Aangan Co-op Hsg. Vs MCGM	NM for hearing	Adv. K.Andrews	

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Sr No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1	Suit 655/16	Aslam Sayyed Yakub Vs MCGM	Argument	Adv.O.P. Singh	
2	Suit 540/2020	Samina shamsuddin Shaikh Vs MCGM	Hearing	Adv.Sarita Donde	
3	Suit- 541/2020	Zuber Nasibulla Shaikh Vs MCGM	Hearing	Adv.Sarita Donde	
4	Suit- 1064/15	Maganlal Papatlal Charity and Sarvodaya Hospital Trust Vs MCGM	NM for hearing	Adv. A.K.Andrews	
5	Suit- 2165/16	Smt. Kalpna Ashok Takkar Vs MCGM	NM for hearing	Adv. Balashri Jalgar	
6.	Suit- 1098/17	Mrs. Gassub Ghouse Sayed Vs MCGM	NM for hearing	Adv. S.K.Dubey	
7.	Suit 2623/16 (HCTB)	B.H.Chemburkar Mandai Licensees Associations Vs MCGM	Compliance		

**CITY CIVIL AND SESSIONS COURT, MUMBAI
IN THE COURT OF H.H.J SHRI. U. J. MORE
CIVIL CAUSE LIST OF DATE 30.09.2020 (CR.NO.08)**

Sr No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1	Suit 900/2009	Ms. Favourite Fisheries Fertilisers Vs MCGM	Argument	Adv. D.A.Thorat	
2	Suit 2104/09	Ms. Abdulla Somani Soap Factory Pvt. Ltd. Vs MCGM	Argument	Adv. D.A.Thorat	
3	Suit- 2299/2009	Ms. A.O.Foods Allied Products Pvt.Ltd. Vs B.M.C.	Argument	A.R.Pande	

**CITY CIVIL AND SESSIONS COURT, MUMBAI
IN THE COURT OF H.H.J SHRI. U. J. MORE
CIVIL CAUSE LIST OF DATE 01.10.2020 (CR.NO.08)**

Sr No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1	Suit 7456/2005	M S Laxmi Avenue Co-op HSG Soc. Vs M S Laxmi Builders and Developers	Hearing	Adv. d.S. Chandnani	
2	Suit 1836/2017	Shashikant Narayanji Vador Vs MCGM	NM for hearing	Adv. Mukehs Chheda	
3	Suit- 1837/17	Shri Pravin Kumar Vallabhji Vs MCGM	NM for hearing	Adv. Mukehs Chheda	

**CITY CIVIL AND SESSIONS COURT, MUMBAI
IN THE COURT OF H.H.J SHRI. U. J. MORE
CIVIL CAUSE LIST OF DATE 03.10.2020 (CR.NO.08)**

Sr No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1	Suit 2785/2009	Shri.Amritlal Chabbilal Nirmal Vs MCGM	Argument	Adv.M.P.Vashi	
2	Suit 1072/09	Mr. Mohd. Mustafa Chouhary Vs B.M.C.	Hearing	Adv. M.V.Sawant	